

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-336-2020

With

LD-VC-OCW-180-2020

Shashikant Punaji ... Petitioner.
Versus
State of Goa & The Director ... Respondent

Mr. S.N. Joshi with Ms. S. Joshi, Advocate for the petitioner.

Ms. Ankita Kamat, Additional Government Advocate for the respondents

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 2nd December, 2020.

P.C.:

At the request of Ms. Kamat, learned Additional Government Advocate, post this matter for further consideration on 08/12/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.